


THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated 14th May, 2024

No.HCM.II/184/2015-Estt/Pt./176: In continuation to this Registry's Notification No.HCM.II/184/2015-Estt/Pt./175 dated 13.05.2024, it is hereby notified that Smt. Nathe M. Momin, transferred and posted as Chief Judicial Magistrate, East Garo Hills District, Williamnagar shall also hold additional charge as Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar vice Shri Chisak G. Momin, transferred.

By order,


REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./176-A

Dated Shillong the 14th May, 2024

Copy to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice H.S. Thangkhiew.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice W. Diengdoh.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of Hon'ble Mr. Justice B. Bhattacharjee.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The District & Sessions Judge, East Garo Hills District, Williamnagar for kind information.
9. The concerned Judicial officer, Smt. Nathe N. Momin for kind information and necessary action.
10. The Accountant General (A&E), Shillong for information and necessary action.
11. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

- 12. The Treasury Officer, Williamnagar for information and necessary action.
- ✓ 13. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
- 14. Office File.

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14/5/24


REGISTRAR GENERAL